[21 December, 2005]

on utilization of the funds already released and the proposal submitted by the project-implementing agency, next installment of fund is released by Union Government as per guidelines of the programme.

## Providing drinking water through tube wells in Orissa

- †3173. SHRI SURENDRA LATH: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the efforts made by Government to provide drinking water in Western Orissa:
- (b) whether Government have any plans to provide drinking water in Orissa through tube wells; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) Drinking water is a State subject and accordingly State Governments have the primary role in providing drinking water facilities in rural habitations. Government of India, however, supplements the efforts of State Government in this direction by rendering financial assistance under a centrally sponsored scheme, namely Accelerated Rural Water Supply Programme (ARWSP). During the year 2005-06, Rs. 14212.40 lakh has been allocated to Government of Orissa under various components of ARWSP.

(b) and (c) State Government are empowered to plan, sanction, implement and execute rural drinking water supply projects from the funds provided under ARWSP. The details of projects taken up are not maintained at the Central level.

## Distribution of loans under SGSY scheme

- 3174. SHRI R.K. ANAND: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that there is a serious shortfall in achievements of the targets fixed for distribution of loans under Swamjayanti Gram Swarojgar Yojana (SGSY) and the measures taken to achieve the objective of bringing BPL persons above the poverty line;
- (b) the details of the targets fixed for credit mobilization and actual achievements made during the last three years; and

<sup>†</sup> Original notice of the question was received in Hindi.